

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/18(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	ETHELWOLD ESTATE PVT LTD
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

**Appearance (via video conferencing/physically)**

Mr. Babu Lal Patni, PCS ] For the Applicant

**ORDER**

1. Learned Authorized Representative for the Applicant present.
2. List this matter on **19<sup>th</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**